

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.710/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company Under Section		Jai Prakash Overseas Finance LtdVs- Techno Fab Manufacturing Ltd. 7 IBC		
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ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

As per directions of the Hon'ble NCLAT Notice of Admission is to be served on the corporate debtor. Court Officer is directed to hand over the Notice of Admission to the petitioner for effective service on the corporate debtor. Petitioner is to file affidavit of service within 7 days from today.

List it on 08/01/2018 for admission.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (I)